

## Declaration of Assets and Liabilities

Year 2022-2023

I, Sabbir Kumar, son/daughter/wife of Shri. Ram Swaroop, Pasad Verma  
 aged 31 years, belonging to office attendant cadre  
 service and presently working as office attendant Bihar Legislative Assembly  
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000/-	Khushbu Kumari	Alak Verma	Ahik Verma	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 25000/- (Approx) as on 01 Feb 2023 S.B.I. BIHAR VISHWAN MAMBA	NIL	-	-	-
(iii)	Bonds, Debentures and Shares in companies	NIL	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	-	-	-	-
(vi)	Jewellery (give details of weight and value)	NIL	Gold 15 gm (Approx) of Rs. 70,000/-	-	-	-
(vii)	Other assets, such as values of claims / interests	NIL	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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### B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	NIL	Share in Apartment property for HOP	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	Dakshin Bihar Gramin Bank Mawada-Rajauli	RS. 100.000
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	—
	(b) dues to departments dealing with supply of water	NIL	—
	(c) dues to departments dealing with supply of electricity	NIL	—

*Sajeev Kumar*



	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	—	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110115358455

Gender :- M (M/F)

Date of Birth :- 1 0 0 8 1 9 9 1 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- office attendant  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sandeep Kumar

Name of Employee: Sandeep Kumar

Place: Patna

Designation: office attendant

Date: 01/02/2023

Department: Bihar Legislative Assembly Patna

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sandeep Kumar